CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00516/2017

DATED THIS THE 1st DAY OF AUGUST 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Dr. (Smt.) R Kamala, S/o Sri B.Rajendra, Aged about 36 years, Working as Assistant Professor, Dept. of Dentistry, ESIC Medical College & PG Institute of Medical Sciences & Research, Rajajinagar, Bengaluru- 560 010. R/ at No.790/A, 8th Cross, Mahalakshmi Layout, Bengaluru- 560 070.

(By Shri M/S Subba Rao & Co...... Advocate)

Vs.

1.Employees State Insurance Corporation, Rep. by its Director General, SanchaDeepa Bldg. CIG Marg, New Delhi – 110 002

2.Employees' State Insurance Corporation,
Medical College & PG Institute
of Medical Sciences & Research,
Rep. by its Dean,
Rajajinagar
Bengaluru- 560 010.Respondents

(By Shri.V.N.Holla, Sr.Panel Counsel)

ORDER (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. The benefit prayed for by the applicant has been granted to the applicant by the respondents. Therefore, OA has become infructuous. OA is dismissed as infructuous. No order as to costs.

> (DINESH SHARMA) MEMBER(A)

(DR. K.B. SURESH) MEMBER (J)

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